PROFORMA FOR FIRST LISTING

The case pertains to (Please tick/check the correct box):

0	Central Act : (Title)	:
0	Section	:
0	Central Rule: (Title)	:
0	Rule No.(s)	:
0	State Act: (Title)	:
0	Section	:
0	State Rule: (Title)	:
0	Rule No.(s)	:
0	Impugned Interim Order: (Date)	:
0	Impugned Final Order/Decree (Dat	e):
0	Tribunal/Authority: (Name)	:
1.	Nature of matter	:
2.	(a) Petitioner/Appellant No.1(b) e-mail ID(c) Mobile Phone Number	: : :
3.	(a) Respondent No.1(b) e-mail ID(c) Mobile Phone Number	: : :
4.	(a) Main category classification(b) Sub classification	; ;
5.	Similar/Pending Matter	:

6. Criminal Matters Whether accused/convict (a) Has surrendered (b) FIR No. Police Station (c) (d) Sentence Awarded (e) Sentence Undergone 7. Land Acquisition Matters Date of Section 4 notification: (a) (b) Date of Section 6 notification: Date of Section 17 notification: (c) 8. Tax Matters State the tax effect : 9. Special Category (First petitioner/appellant only) Senior Citizen: Above 65 years o SC/ST o Woman/child o Disabled Legal Aid Case In custody 10. Vehicle number (In case of Motor Accident Claim Matters)

Date: Advocate for Petitioner(s)/Appellant(s)
Name:

11. Decided cases with citation

Registration No.:

		HIGH COURT OF KARNATAKA - LIST OF SUBJECT CATEGORIES
SL.		
NO.	CODES	CATEGORY
		CIVIL AND CRIMINAL MATTERS
1	101	COMPANY APPLICATIONS
	10100	U/S.391 OF COMPANIES ACT
	10101	U/S.392 OF COMPANIES ACT
	10102	U/S.393 OF COMPANIES ACT
	10103	U/S.394 OF COMPANIES ACT
	10104	U/S. 441 OF COMPANIES ACT
	10105	U/S. 442 OF COMPANIES ACT
	10106	U/S. 443 OF COMPANIES ACT
	10107	U/S. 446 OF COMPANIES ACT
	10108	U/S. 447 OF COMPANIES ACT
	10109	U/S. 448 OF COMPANIES ACT
	10110	U/S. 449 OF COMPANIES ACT
	10111	U/S. 450 OF COMPANIES ACT
	10112	U/S. 454 OF COMPANIES ACT
	10113	U/S. 456 OF COMPANIES ACT
	10114	U/S.457 OF COMPANIES ACT
	10115	U/S. 458-A OF COMPANIES ACT
	10116	U/S. 462 OF COMPANIES ACT
	10117	U/S.466 OF COMPANIES ACT
	10118	U/S.481 OF COMPANIES ACT
	10119	U/S.529-A OF COMPANIES ACT
	10120	U/S.530 OF COMPANIES ACT
	10121	U/S.543 OF COMPANIES ACT
	10122	U/RULE 6 & 9 OF COMPANY COURT RULES
	10123	U/RULE 164 OF COMPANY COURT RULES
	10124	U/RULE 177 OF COMPANY COURT RULES
2	102	COMPANY PETITIONS

	10200	U/S.100 OF COMPANIES ACT
	10201	U/S.101 OF COMPANIES ACT
	10202	U/S.102 OF COMPANIES ACT
	10203	U/S.103 OF COMPANIES ACT
	10204	U/S.104 OF COMPANIES ACT
	10205	U/S.237(1)(b) OF COMPANIES ACT
	10206	U/S.391 OF COMPANIES ACT
	10207	U/S.392 OF COMPANIES ACT
	10208	U/S.393 OF COMPANIES ACT
	10209	U/S.394 OF COMPANIES ACT
	10210	U/S.433(a) TO (f) R/W 439 OF COMPANIES ACT
	10211	U/S.582 AND 583 OF COMPANIES ACT
	10212	U/S.633 OF COMPANIES ACT
	10213	U/S.560(b) OF COMPANIES ACT
3	103	COMPANY APPEALS
	10301	U/S.10(f) OF COMPANIES ACT
4	104	CENTRAL EXCISE APPEALS
4	104 10401	CENTRAL EXCISE APPEALS U/S.35G OF CENTRAL EXCISE ACT, 1944
4	10401	U/S.35G OF CENTRAL EXCISE ACT, 1944
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	10401	U/S.35G OF CENTRAL EXCISE ACT, 1944
	10401 105	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS
	10401 105 10501	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS
5	10401 105 10501	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961
5	10401 105 10501 106 10601 10602	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961
5	10401 105 10501 106 10601 10602 10603	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961
5	10401 105 10501 106 10601 10602 10603 10604	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961
5	10401 105 10501 106 10601 10602 10603	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REVENUE ACT, 1964
5	10401 105 10501 106 10601 10602 10603 10604	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961
5	10401 105 10501 106 10601 10602 10603 10604 10605 10606 10607	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REVENUE ACT, 1964 U/ORDER 44 RULE 1 OF CPC U/S.24 OF CPC
5	10401 105 10501 106 10601 10602 10603 10604 10605 10606	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REFORMS ACT, 1964 U/ORDER 44 RULE 1 OF CPC U/S.24 OF CPC U/S.256(2) OF INCOME TAX ACT
5	10401 105 10501 106 10601 10602 10603 10604 10605 10606 10607	CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REVENUE ACT, 1964 U/ORDER 44 RULE 1 OF CPC U/S.24 OF CPC U/S.256(2) OF INCOME TAX ACT U/S.35(G) & (H) OF CENTRAL EXCISE & GOLD
5	10401 105 10501 106 10601 10602 10603 10604 10605 10606 10607	U/S.35G OF CENTRAL EXCISE ACT, 1944 CIVIL MISCELLANEOUS PETITIONS U/S.11 OF ARTIBRATION & CONCILLATION ACT, 1996 CIVIL PETITIONS U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961 U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961 U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961 KARNATAKA LAND REFORMS ACT, 1964 U/ORDER 44 RULE 1 OF CPC U/S.24 OF CPC U/S.256(2) OF INCOME TAX ACT

7	107	CIVIL REFERRED CASES
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	10702	U/S.21(6) OF COMPANY SECRETARIES ACT
8	108	CIVIL REVISION PETITION
	10801	U/S.115 OF CPC
		U/S.18 OF KARNATAKA SMALL CAUSES COURT
	10802	ACT, 1964
		U/S.55(1) OF KARNATAKA AGRICULTURAL
	10803	INCOME TAX ACT, 1957
		U/S.15(1) OF KARNATAKA TAX ON ENTRY
	10804	GOODS ACT, 1979
9	109	CROSS APPEALS
10	110	CRIMINAL APPEALS
	11001	U/S.86 OF CRIMINAL PROCEDURE CODE, 1973
	11002	U/S.372 OF CRIMINAL PROCEDURE CODE, 1973
	11003	U/S.377 OF CRIMINAL PROCEDURE CODE, 1973
	11004	U/S.341 OF CRIMINAL PROCEDURE CODE, 1973
	11005	U/S.374(2) OF CRIMINAL PROCEDURE CODE, 1973
	11006	U/S.378(4) OF CRIMINAL PROCEDURE CODE, 1973
	11007	U/S.449 OF CRIMINAL PROCEDURE CODE, 1973
	11008	U/S.454 OF CRIMINAL PROCEDURE CODE, 1973
44	444	ODIMINAL CONTEMPT DETITION
11	111	CRIMINAL CONTEMPT PETITION
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12	112	CRIMINAL PETITION
	11201	U/S.438 OF CRIMINAL PROCEDURE CODE, 1973
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	11205	CODE, 1973
	11206	U/S.407 OF CRIMINAL PROCEDURE CODE, 1973

	11207	U/S.482 OF CRIMINAL PROCEDURE CODE, 1973
13	113	CRIMINAL REFERRED CASE
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14	114	CRIMINAL REVISION PETITION
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	11401	SEC.401 OF CRIMINAL PROCEDURE CODE, 1973
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15	115	CUSTOMS APPEAL
	11501	U/S.130 OF CUSTOMS ACT, 1962
16	116	ELECTION PETITION
10	11601	U/S.81 OF REPRESENTATION OF PEOPLE'S ACT, 1950
	11001	0/3.01 OF THE THEOLINIA HON OF THEOLIE'S ACT, 1930
17	117	EXECUTION FIRST APPEAL
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18	118	EXECUTION SECOND APPEAL
	11801	U/S.47 CPC R/W ORDER XXI RULES 27 TO 101 CPC
19	119	HOUSE RENT REVISION PETITION
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20	100	INCOME TAY ADDEAL
20	120	INCOME TAX APPEAL U/S.260 OF INCOME TAX ACT
	12001	U/3.200 OF INCOIVE TAX ACT
21	121	INCOME TAX REFERRED CASE
	12101	U/S.256 OF INCOME TAX ACT
22	122	LAND REFORMS REVISION PETITION
	12201	U/S.121 OF KARNATAKA LAND REFORMS ACT, 1961
23	123	LUXURY TAX REVISION PETITION

		U/S.11(A) OF KARNATAKA TAX ON LUXURIES
	12301	ACT, 1979 & RULES
	12001	NOT, 1373 & HOLLO
24	124	MISCELLANEOUS FIRST APPEAL
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	12401	ACT, 1996
	12101	U/S.37(1) (a)OF ARBITRATION & CONCILLATION
	12402	ACT, 1996
		U/S.37(1)(b) OF ARBITRATION & CONCILLATION
	12403	ACT, 1996
		U/S.37(2)(b) OF ARBITRATION & CONCILLATION
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	12405	U/S.72(4) OF BOMBAY PUBLIC TRUST ACT,
	12406	U/ORDER 43 RULE 1 OF CPC R/W SEC.104 OF CPC,
	12407	U/ORDER 43 RULE 1(a) OF CPC R/W SEC.104 OF CPC,
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	12409	U/ORDER 43 RULE 1(d) OF CPC R/W SEC.104 OF CPC,
	12410	U/ORDER 43 RULE 1(f) OF CPC R/W SEC.104 OF CPC,
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	12418	U/ORDER 43 RULE 1(p) OF CPC R/W SEC.104 OF CPC,
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	12422	U/ORDER 43 RULE 1(t) OF CPC R/W SEC.104 OF CPC,
	12423	U/ORDER 43 RULE 1(u) OF CPC R/W SEC.104 OF CPC,
	12424	U/ORDER 43 RULE 1(w) OF CPC R/W SEC.104 OF CPC,
	12425	U/S.30(1) OF EMPLOYEES' COMPENSATION ACT, 1923
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	12426	INSURANCE ACT, 1948
	12427	U/S.19(1) OF FAMILY COURTS ACT, 1984

		U/S.35 OF FOREIGN EXCHANGE MANAGEMENT
	12428	ACT, 1999
		U/S.47 OF GUARDIANS AND WARDS ACT, 1890
		U/S.47(a) OF GUARDIANS AND WARDS ACT, 1890
	12431	U/S.47(c) OF GUARDIANS AND WARDS ACT, 1890
	12432	U/S.47(e) OF GUARDIANS AND WARDS ACT, 1890
	12433	U/S.75(2) OF PROVINCIAL INSOLVENCY ACT, 1920
		U/S.55(1) OF INDIAN DIVORCE ACT, 1869
	12435	U/S.299 OF INDIAN SUCCESSION ACT, 1925
	12436	U/S.384 OF INDIAN SUCCESSION ACT, 1925
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	12437	CORPORATION ACT, 1976
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	12439	U/S.28 OF HINDU MARRIAGE ACT, 1955
	12440	U/S.76 OFMENTAL HEALTH ACT, 1987
	12441	U/S.27 OF KARNATAKA MUNICIPALITIES ACT, 1964
		U/S.173(1) OF MOTOR VEHICLE ACT, 1988
	12443	U/S.8 OF INDIAN PARTITION ACT, 1893
	12444	U/S.82(f)(2) OF INDIAN RAILWAYS ACT1989
	12445	U/S.23 OF RAILWAYS CLAIMS TRIBUNAL ACT, 1987
		U/S.11 OF REQUISITION & ACQUISITION OF
	12446	IMMOVABLE PROPERTY ACT, 1952
		U/S.63-A OF HINDU RELIGIOUS INSTITUTIONS
	12447	AND CHARITABLE ENDOWMENT ACT, 1997
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	12501	U/ORDER 41 RULE 22 OF CPC

26	126	MISCELLANEOUS SECOND APPEAL
	12601	U/ORDER 43 RULE 1(u) OF CPC
	12602	U/S.54 OF LAND ACQUISITION ACT, 1894
27	127	CROSS OBJECTION IN MSA
	12701	U/ORDER 41 RULE 22 OF CPC
28	128	OFFICIAL LIQUIDATOR REPORT
	12801	U/S.497 OF COMPANIES ACT, 1956
29	129	ORIGINAL SIDE APPEAL
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30	130	CROSS OBJECTION IN OSA
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32	132	REGULAR FIRST APPEAL
	13201	U/S.96 OF CPC
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33	133	CROSS OBJECTION IN RFA
	13301	U/ORDER 41 RULE 22 OF CPC
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34	134	REVIEW PETITION
	13401	U/ORDER 47 RULE 1 OF CPC
	13402	U/S.21(6) OF CHARTERED ACCOUNTANT ACT, 1949
	13403 13404	U/S.35(H)(2) OF CENTRAL ACT U/ORDER 41 RULE 22 OF INCOME TAX ACT, 1961
	13404	U/S.26(A) OF GIFT TAX ACT
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	10700	U/S.261 OF INCOME TAX ACT AND 29(1) OF WEALTH
	13407	TAX ACT, 1966

35	135	REVIEW PETITION FAMILY COURT
	13501	U/S.19(4) OF FAMILY COURT ACT, 1984
36	136	REGULAR SECOND APPEAL
	13601	U/S.100 OF CPC
37	137	CROSS OBJECTION IN RSA
	13701	U/ORDER 41 RULE 22 CPC
38	138	SALES TAX APPEAL
	13801	U/S.24 OF KARNATAKA SALES TAX ACT, 1957
		U/S.66 OF KARNATAKA VALUE ADDED
	13802	TAX ACT. 2003
39	139	SALES TAX REVISION PETITION
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	13902	U/S.65 OF KARNATAKA VALUE ADDED TAX ACT, 2003
40	140	TAX APPEAL ON ENTRY OF GOODS
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	14001	GOODS ACT, 1979
41	141	TESTAMENTORY ORIGINAL SUIT
	14101	PART IX OF INDIAN SUCCESSION ACT, 1925
40		TAY DEFENDED CAOSE
42	142	TAX REFERRED CASES
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	14202	U/S.35H OF CENTRAL EXCISE ACT, 1944
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43	143	CIVIL CONTEMPT PETITION
70	170	U/S.10, 11 AND 12 OF CONTEMPT ACT, 1971
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	14402	AND RULES
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	14403	AND RULES 1971
	14404	KARNATAKA DEBT RELIEF ACT, 1980
	14405	KARNATAKA VILLAGE OFFICES ABOLITION ACT, 1961
	14406	U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961
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	14408	U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961
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	14410	MOTOR VEHICLES ACT, 1988 AND RULES 1989
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	14413	URBAN LAND (CEILING AND REGULATION) ACT, 1976
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	14416	& RULES
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	14417	(PROHIBITION OF TRANSFER OF CERTAIN LANDS) ACT, 1978
		KARNATAKA COURT FEES AND SUITS VALUATION ACT,
	14418	1958 AND RULES 1960
	14419	CHIT FUNDS ACT, 1982
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14434	A/W RULES
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14438	DEVELOPMENT CORPORATION ACT
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14439	DRAINAGE BOARD ACT, 1973 A/W RULES 1974
14440	LOTTERIES (REGULATION) ACT, 1998
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14442	KARNATAKA PAWN BROKERS ACT, 1961
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14445	PASSPORTS ACT, 1967 A/W RULES, 1980
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14446	POLLUTION ACT, 1981 A/W RULES 1982
14447	KARNATAKA POLICE ACT, 1963
	KARNATAKA PREMISES
14448	(EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1974
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	KARNATAKA SILK INDUSTRIES DEVELOPMENT
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11100	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS)
14451	ACT, 1985 A/W BIFR AND OTHER RULES
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14452	CLEARANCE) ACT, 1956
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14456	WAQF ACT, 1995
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14464	ORDER 8 RULE 1(a) CPC
14465	ORDER 8 RULE 8 CPC
14466	ORDER 8 RULE 9 CPC
14467	ORDER 9 RULE 7 CPC
14468	ORDER 9 RULE 9 CPC
14469	ORDER 11 RULE 1 CPC
14470	ORDER 11 RULE 7 CPC
14471	ORDER 11 RULE 12 CPC
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14473	ORDER 14 RULE 5 CPC
14474	ORDER 16 RULE 6 CPC
14475	ORDER 16 RULE 1 AND 2 CPC
14476	ORDER 17 RULE 1 CPC
14477	ORDER 18 RULE 17 CPC
14478	ORDER 21 RULE 97 CPC
14479	ORDER 22 RULE 3 AND 4 CPC
14480	ORDER 22 RULE 9 CPC
14481	ORDER 23 RULE 1 CPC
14482	ORDER 26 RULE 9 CPC

14483	ORDER 26 RULE 10 (a) CPC
14484	ORDER 32 RULE 3 CPC
14485	ORDER 33 RULE 2 CPC
14486	ORDER 38 RULE 5 AND 6 CPC
14487	ORDER 38 RULE 8 CPC
14488	ORDER 38 RULE 9 CPC
14489	ORDER 39 RULE 1 AND 2 CPC
14490	ORDER 39 RULE 4 CPC
14491	ORDER 40 RULE 1 CPC
	KARNATAKA STATE ROAD TRANSPORT
14492	CORPORATION REGULATIONS
14493	EMPLOYEES COMPENSATION ACT 1923 A/W RULES
14494	PAYMENT OF BONUS ACT, 1965 A/W RULES, 1975
	EMPLOYEES STATE INSURANCE ACT, 1948 A/W
14495	RULES
	FACTORIES ACT, 1948
14497	MINIMUM WAGES ACT, 1948 A/W RULES, 1950
	EMPLOYEESPROVIDENT FUNDS AND
14498	MISCELLANEOUS PROVISIONS ACT, 1952
14499	PAYMENT OF GRATUITY ACT, 1972 A/W RULES
144100	PAYMENT OF WAGES ACT, 1936 A/W RULES, 1937
	REFERENCE U/S.10 OF KARNATAKA SHOP AND
144101	ESTABLISHMENT, 1961
144102	INDUSTRIAL DISPUTES ACT, 1947
	KARNATAKA ACQUISITION OF LANDS FOR GRANT
	OF HOUSE SITES ACT, 1972
144104	KARNATAKA HOUSING BOARD ACT, 1962
	KARNATAKA INDUSTRIAL AREAS DEVELOPMENT
144105	ACT, 1966
	KARNATAKA URBAN DEVELOPMENT AUTHORITY
144106	ACT, 1987
144107	ADMINISTRATIVE TRIBUNALS ACT, 1985
144108	AGRICULTURAL INCOME TAX ACT, 1957 AND RULES
144109	CENTRAL EXCISE ACT, 1944
144110	CENTRAL SALES TAX ACT, 1956

		KARNATAKA ENTERTAINMENTS ACT, 1958 AND
	144111	RULES 1959
		KARNATAKA EXCISE ACT, 1965
		MOTOR VEHICLE TAXATION ACT, 1957
	144114	KARNATAKA WEALTH TAX ACT, 1957
	144115	INCOME TAX ACT
	144116	PATENTS ACT, 1970 A/W RULES 2003
	144118	DESIGNS ACT, 2000 A/W RULES 2001
	144119	COPYRIGHT ACT, 1957 A/W RULES 1958
	144120	SEC.482 OF CRIMINAL PROCEDURE CODE
		KARNATAKA PREVENTION OF DANGEROUS ACTIVITIES OF
		BOOT LEGGERS, DRUG-OFFENDERS, GAMBLERS, GOONDAS,
	144121	IMMORAL TRAFFIC OFFENDERS & SLUM-GRABBERS ACT, 1985
		PROTECTION OF CHILDREN FROM SEXUAL OFFENCES
	144122	ACT, 2012
	144123	KARNATAKA CIVIL SERVICES RULES, 1958
		KARNATAKA CIVIL SERVICES (CLASSIFICATION, CONTROL AND APPEAL)
	144124	RULES, 1957
		KARNATAKA HINDU RELIGIOUS INSTITUTIONS AND CHARITABLE
		ENDOWENTS ACT, 1997
		KARNATAKA STATE UNIVERSITIES ACT, 1976
	144127	KARNATAKA SALES TAX ACT, 1957
		KARNATAKA SCHEDULED CASTES, SCHEDULED TRIBES (PROHIBITION OF
	144128	TRANSFER OF CERTAIN LANDS) ACT, 1978 AND RULES 1979
45	145	WRIT APPEAL
		KARNATAKA AGRICULTURAL PRODUCE(MARKETING)
	14501	REGULATION ACT, 1966 AND RULES, 1968
		BANGALORE DEVELOPMENT AUTHORITY ACT, 1976
	14502	AND RULES
	4.4500	KARNATAKA CINEMAS REGULATION ACT, 1964
	14503	AND RULES 1971
	14504	KARNATAKA DEBT RELIEF ACT, 1980

145	KARNATAKA VILLAGE OFFICES ABOLITION ACT, 1961
145	U/S.38 OF KARNATAKA LAND REFORMS ACT, 1961
145	U/S.48-A OF KARNATAKA LAND REFORMS ACT, 1961
145	U/S.66 OF KARNATAKA LAND REFORMS ACT, 1961
145	U/S.77 OF KARNATAKA LAND REFORMS ACT, 1961
145	MOTOR VEHICLES ACT, 1988 AND RULES 1989
145	RENT CONTROL ACT, 1961
	KARNATAKA SCHEDULED CASTES, SCHEDULED TRIBES &
145	OTHER BACKWARD CLASSES (RESERVATION OF APPOINTMENT) ACT, 1990
145	, ,
	KARNATAKA CO-OPERATIVE SOCIETIES
	114 AND 1959 A/W RULES 1960
145	· ·
	BANGALORE WATER SUPPLY & SEWERAGE ACT, 1964
145	
	SCHEDULED CASTES SCHEDULED TRIBES
145	
	KARNATAKA COURT FEES AND SUITS VALUATION ACT,
145	
145	, ,
145	, ,
145	21 CUSTOMS ACT, 1962 A/W RULES 1987
145	,
	RECOVERY OF DEBTS DUE TO BANKS AND
145	· ·
145	
	REPRESENTATION OF THE PEOPLE ACT, 1950
145	
145	,
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145	FOREIGN EXCHANGE MANAGEMENT ACT, 1999
145	
145	
145	,
145	ELECTRICITY ACT, 2003

	KARNATAKA ELECTRICITY (TAX & CONSUMPTION)
14533	ACT. 1959
14300	KARNATAKA INDUSTRIAL AREA DEVELOPMENT ACT, 1966
14534	A/W RULES
14535	KARNATAKA LOKAYUKTA ACT, 1984 A/W RULES 1985
14536	STATE FINANCIAL CORPORATIONS ACT, 1951
14537	KARNATAKA SOCIETIES REGISTRATION ACT, 1960
	KARNATAKA SMALL SCALE INDUSTRIES
14538	DEVELOPMENT CORPORATION ACT
	KARNATAKA URBAN WATER SUPPLY &
14539	DRAINAGE BOARD ACT, 1973 A/W RULES 1974
14540	LOTTERIES (REGULATION) ACT, 1998
14541	KARNATAKA MONEY LENDERS ACT, 1961
14542	KARNATAKA PAWN BROKERS ACT, 1961
	MINES AND MINERALS (DEVELOPMENT AND
14543	REGULATION) ACT, 1957 A/W RULES 1960
	KARNATAKA MINOR MINERAL CONCESSION RULES,
14544	1994
14545	PASSPORTS ACT, 1967 A/W RULES, 1980
	AIR (PREVENTION AND CONTROL OF
14546	POLLUTION ACT, 1981 A/W RULES 1982
14547	KARNATAKA POLICE ACT, 1963
	KARNATAKA PREMISES
14548	(EVICTION OF UNAUTHORISED OCCUPANTS) ACT, 1974
	HINDU RELIGIOUS INSTUTIONS AND
14549	CHARITABLE ENDOWMENTS ACT, 1997 AND RULES 2002
	KARNATAKA SILK INDUSTRIES DEVELOPMENT
14550	CORPORTION ACT
	SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS)
14551	ACT, 1985 A/W BIFR AND OTHER RULES
	SLUM AREAS (IMPROVEMENT AND
14552	CLEARANCE) ACT, 1956
14553	KARNATAKA STAMP ACT 1957 A/W RULES 1958
14554	REGISTRATION ACT, 1908
14555	TELEGRAPH ACT, 1885
14556	WAQF ACT, 1995

14557	WILD LIFE (PROTECTION) ACT, 1972 A/W RULES
	KARNATAKA STATE ROAD TRANSPORT
14558	CORPORATION REGULATIONS
14559	EMPLOYEES COMPENSATION ACT 1923 A/W RULES
14560	PAYMENT OF BONUS ACT, 1965 A/W RULES, 1975
14561	EMPLOYEES STATE INSURANCE ACT, 1948 A/W RULES
14562	FACTORIES ACT, 1948
14563	MINIMUM WAGES ACT, 1948 A/W RULES, 1950
	EMPLOYEESPROVIDENT FUNDS AND
14564	MISCELLANEOUS PROVISIONS ACT, 1952
14565	PAYMENT OF GRATUITY ACT, 1972 A/W RULES
14566	PAYMENT OF WAGES ACT, 1936 A/W RULES, 1937
	REFERENCE U/S.10 OF KARNATAKA SHOP AND
14567	ESTABLISHMENT, 1961
14568	NDUSTRIAL DISPUTES ACT, 1947
	KARNATAKA ACQUISITION OF LANDS FOR GRANT
14569	OF HOUSE SITES ACT, 1972
14570	KARNATAKA HOUSING BOARD ACT, 1962
14571	KARNATAKA INDUSTRIAL AREAS DEVELOPMENT ACT, 1966
14572	KARNATAKA URBAN DEVELOPMENT AUTHORITY ACT, 1987
14573	ADMINISTRATIVE TRIBUNALS ACT, 1985
14574	AGRICULTURAL INCOME TAX ACT, 1957 AND RULES
14575	CENTRAL EXCISE ACT, 1944
14576	
14577	KARNATAKA ENTERTAINMENTS ACT, 1958 AND RULES 1959
14578	KARNATAKA EXCISE ACT, 1965
14579	MOTOR VEHICLE TAXATION ACT, 1957
14580	KARNATAKA WEALTH TAX ACT, 1957
14581	INCOME TAX ACT
14582	PATENTS ACT, 1970 A/W RULES 2003
14583	TRADEMARKS ACT, 1999 A/W RULES
14584	DESIGNS ACT, 2000 A/W RULES 2001
14585	, ,
14586	SEC.482 OF CRIMINAL PROCEDURE CODE

		KARNATAKA PREVENTION OF DANGEROUS ACTIVITIES OF
		BOOT LEGGERS, DRUG-OFFENDERS, GAMBLERS, GOONDAS,
	14587	IMMORAL TRAFFIC OFFENDERS & SLUM-GRABBERS ACT, 1985
		PROTECTION OF CHILDREN FROM SEXUAL OFFENCES
	14588	ACT, 2012
46	146	WRIT PETITION HABEAS CORPUS
	14601	KARNATAKA CIVIL SERVICES RULES, 1958
		KARNATAKA CIVIL SERVICES (CLASSIFICATION, CONTROL AND APPEAL)
		RULES, 1957
47	147	CROSS OBJECTION IN WRIT APPEAL
	4.4704	KARNATAKA HINDU RELIGIOUS INSTITUTIONS AND CHARITABLE
	14701	ENDOWENTS ACT, 1997
	14702	KARNATAKA STATE UNIVERSITIES ACT, 1976
	14703	KARNATAKA SALES TAX ACT, 1957
		KARNATAKA SCHEDULED CASTES, SCHEDULED TRIBES (PROHIBITION OF
	14704	TRANSFER OF CERTAIN LANDS) ACT, 1978 AND RULES 1979